

CCPA-21/96

Mahesh Lepcha vs. Union of India & Ors.

1./ 24.10.96. The learned counsel for the applicant is present.

scrutiny has been carried out In this case scrutiny has not been done by the office.

fixed 28/10/96 The office is directed to scrutinise the case at once fixing 28.10.96.

(CBS)

(M. L. Paswan)

Dy. Registrar.

2

29.10.96

Sri. M. L. Paswan, Dy. Registrar.

Notice issued on 14-11-96 and 15-11-96 The learned counsel for the applicant is present. On perusal of the Scrutiny Report it appears that the defects have been removed. Let it be registered and placed before the Hon'ble Division Bench for hearing on admission, fixing 31.10.96.

PKL

(M. L. Paswan)
Dy. Registrar

3/31.10.96

Counsel for the applicant : Shri S.N.Tiwarey

This CCPA has been filed regarding non-compliance of the order passed by this Tribunal on 13.09.1996 in O.A.No. 417/96.

2. Issue notice to respondents to file their reply within four weeks from now as to why contempt proceedings ~~shall~~ should not be initiated against them for non-compliance of the Tribunal's order. Requisites to the filed within a week.

3. List this ~~case~~ on 16.12.96. for hearing on contempt matter.

SKJ

(D.Purkayastha)
Member (J)

(K.D.Saha)
Member (A)

4

16.12.96

Counsel for the applicant : Shri S.N.Tiwarey
Counsel for the respondents : Shri J.N.Pandey

CM

Heard Shri S.N.Tiwarey, learned counsel for the applicant and Shri J.N.Pandey, learned Senior Standing Counsel for the respondents. In the show cause filed on behalf of the respondents, it is submitted that the representation of the applicant, (Shri Mahesh Lepcha) was disposed of by order dated 10.1.96. It is further submitted that this speaking order was duly scrutinised and found to be in order in the office of the Director General of All India Radio. Against this background, we are satisfied that the order, as passed by the Tribunal on 13.9.96 in O.A. 417/96, is substantially complied with. In our opinion, the CCPA has no merit and is accordingly dismissed.

(D.Purkayastha)
Member (J)

(K.D.Saha)
Member (A)